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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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REPRESENTATION BY WHOM

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| 1 | KARTHIK RAM MOHAN for S. RATHASUBRAMANIAM & ASSOCIATES | Counsel for R ₁ , R ₂ , R ₄ -7 | Karthi |
| 2 | R. Shankaranarayana Vijaya Prashanth, P. | Counsel for petitioner Counsel for R ₃ | Vijaya |
| 3 | SANDEEP KUMAR. (for) HARI SHANKAR MANI. | | |

ORDER

Shri Vijaya Prashanth, representing counsel for petitioner present. Shri Karthik Ram Mohan, counsel for R₁, R₂, R₄ to R₇ and Shri Sandeep Kumar, representing counsel for R₃ are present. Counsel for petitioner sought time to file rejoinder. Time extended at request. Put up on **16.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)